

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

102. C.P.(IB)-1181(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.04.2024**

NAME OF THE PARTIES: Himatsingka Seide Limited.

V/s.

Umiya Textile Private Limited.

**Appearance**

For Petitioner : Adv. Monika Uyas i/b. Argus Partners

For Respondent : Adv. Yash Maheshwari a/w adv. Anuj Bhattad

SECTION 9 OF THE IBC, 2016

---

**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

This matter is listed for submitting written submissions.

Written submissions have been tendered in the court by both the parties.

**Order is reserved.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)